

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 500/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2018.

NAME OF THE COMPANY: M/s. Unnati Construction Pvt. Ltd.

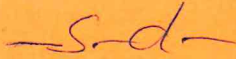
SECTION OF THE COMPANIES ACT: 252

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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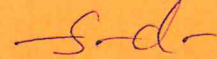
**Present:** Mr. Raj Rishi, Advocate for the Petitioner  
Mr. Deepak Anand, Advocate, Income Tax

**ORDER**

No time left. Renotify this case on 8<sup>th</sup> June, 2018.



(Deepa Krishan)  
Member (T)



(Ina Malhotra)  
Member (J)